

THE MINISTER OF STATE OF THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP (SHRI RAJIV PRATAP RUDY): (a) No, Sir. The Government of India doesn't have any plan to set up more new Regional Directorates of Apprenticeship Training office during the current year.

(b) Ministry has not received any proposal from State Government of Uttar Pradesh to set up Regional Directorate for Apprenticeship Training office in Uttar Pradesh. Regional Directorate of Apprenticeship Training, Kanpur is already established in the Uttar Pradesh.

**Jobs under Pradhan Mantri Kaushal Vikas Yojana**

†2832. SHRI NARESH AGRAWAL: Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:

(a) whether it is a fact that the availability of jobs under the Pradhan Mantri Kaushal Vikas Yojana is almost nil;

(b) if so, the reasons therefor and whether any effort would be made to provide jobs along with training to the unemployed under the above scheme; and

(c) if not, the number of persons trained under the said scheme and the number of persons who got employment?

THE MINISTER OF STATE OF THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP (SHRI RAJIV PRATAP RUDY): (a) to (c) The Ministry of Skill Development and Entrepreneurship is implementing its flagship scheme known as Pradhan Mantri Kaushal Vikas Yojana (PMKVY) on pan-India basis. PMKVY enables large number of prospective youth for taking Short Term Training and Recognition of Prior Learning (RPL) through accredited and affiliated training partner/training centers. Under Pradhan Mantri Kaushal Vikas Yojana (PMKVY), as on 6th July 2017, total 30,67,080 candidates are trained/undergoing training across country. Under PMKVY 2015-16, it was not mandatory for Training providers to report employment data. However, under PMKVY 2016-20, which started from 2nd October 2016 onwards, placement tracking is mandatory. Till now, a total of 2.9 lakh candidates have been provided placements offer.

Under PMKVY 2016-20, the focus on employment has been significantly enhanced. The Scheme has provision for Skill Development Management System (SDMS) to monitor and track details of the trainees like their name, personal details, location, course taken, post placement details. This also helps in prevention of duplication

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† Original notice of the question was received in Hindi.

of candidates. The last 20% payment to training partners would be made only after Employment (both wage and self) on an annual basis of at least 70% of the successfully certified candidates within three months of completion of training, with at least 50% of the trainees passing out being placed in wage employment.

### **New ITIs in Chhattisgarh**

†2833. SHRI RAM VICHAR NETAM: Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:

(a) whether Government has any plan to establish new Industrial Training Institutes (ITIs) in the remote areas of Chhattisgarh to provide industrial training to maximum number of youth there and for their skill development and if so, the details thereof;

(b) the details of ITIs being run in remote areas of the State, at present, area-wise; and

(c) whether there is a need to improve the quality of training being imparted in these ITIs and if so, the details thereof and the steps taken/being taken in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP (SHRI RAJIV PRATAP RUDY): (a) Vocational Training is a concurrent subject under the Constitution (entry 23). The Central Government is entrusted with responsibility of formulation of policy, laying down training standards, norms, conduct of examinations and certification and affiliation/de-affiliation of ITIs etc., whereas setting up of ITIs (by own funds) and day to day administration including admissions in ITIs is under the domain of respective State/UTs. However, Ministry of Skill Development and Entrepreneurship has formulated a scheme titled "Skill Development in 47 Districts Affected by Left Wing Extremism (LWE)", under which, setting up of 9 ITIs in 9 LWE affected districts in the State of Chhattisgarh is covered. The details of location of these ITIs are given in the Statement-I (*See below*).

(b) The details of locations of ITIs affiliated to National Council of Vocational Training (NCVT) in Chhattisgarh are given in the Statement-II (*See below*).

(c) Directorate General of Training under Ministry of Skill Development and Entrepreneurship has been making continuous efforts to improve the quality of training being offered by the ITIs functioning in the country, which include:

1. Prescribing new Affiliation Norms for ITIs for quality training.
2. Regular inspection of ITIs and de-affiliation of ITIs to weed out ITIs not conforming to the NCVT norms and standards.

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